

National Company Law Tribunal


Allahabad Bench

CP NO. 34/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Bee Key Precisions India Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 271/272 of the companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M.K. BAGRI	DL And	RD for And	
2.				

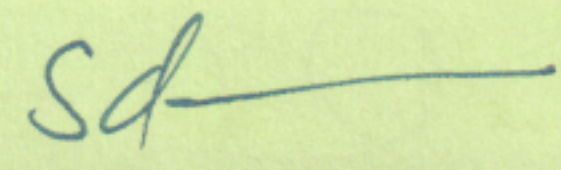
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Shri M.K.Bagri, learned OL present for the Central Govt. In the present matter an affidavit of RD and report of ROC/OL is still awaited. As the Central Govt. seeks further time to file the same. Hence, time is granted.

The matter be listed on 7th November, 2017.

Dated:06.10.2017

Typed by
P.K.Jyoti


Shri H.P. Chaturvedi, Member (Judicial)